

NATIONAL COMPANY LAW TRIBUNAL

COURT-V, MUMBAI BENCH

209. IA/4753/2023 IA/5570/2023 IA/5571/2023
IA/651/2024 C.P. (IB)/295(MB)2022

IN THE MATTER OF

Kotak Mahindra Bank Limited

... Petitioner

Vs

Hybro Foods Private Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 16.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant in IA 651 of 2024: Adv. Ayush J Rajani (VC)

For the Applicant in IA 4753 of 2023: Adv. Chaitravi Rai (PH)

For the Applicant in IA 5570 of 2023 & 5571 of 2023: Adv. Nikhil Rajani (PH)

For the Respondent in IA 651 of 2024: Adv. Aakash Kothari (VC)

For the Respondent: Adv. Vineet Jain R-2 (VC)

For the Respondent in IA 5570 of 2023: Adv. Chaitravi Rai, R1 (PH)

For the Respondent in IA 4753 of 2023: Adv. Nikhil Rajani (PH)

ORDER

IA/4753/2023:- The Ld. Counsel for the Applicant prays for a short adjournment so as to advance the arguments. In view of the request made, adjourned to **01.08.2024.**

IA/5570/2023 & IA/5571/2023:- Ld. Counsel for Respondent No.1 has filed reply in Court and the same already stands uploaded. Ld. Counsel prays for time

to advance the arguments. There is no representation on behalf of the Respondent No.2. The address of the Respondent No.1 and 2 given in memo of parties is same. Adv. Chayetravi Rai appearing on behalf of Respondent No.1 submits that she has no instructions to appear on behalf of the Respondent No.2. In view of the fact that there is no appearance on behalf of the Respondent No. 2 despite service. The defence of the Respondent No. 2 is struck off and the respondent be proceeded ex-parte. Adjourned to **01.08.2024** for arguments.

IA/651/2024:- Adv. Akash Kothari appearing on behalf of the Respondent/ Electricity Department submits that he has already filed reply. The said fact is countered by the Counsel for the Applicant. Adv. Akash Kothari is directed to supply the copy of the reply to the Ld. Counsel for the Applicant. Adjourned to **01.08.2024**.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

// Avdhesh K Patel //